

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2218
ANSWERED ON:24.08.2012
SUSTAINABLE LEVEL MINING
Yadav Shri Om Prakash

Will the Minister of MINES be pleased to state:

(a) whether the Government has fixed any parameters for sustainable level mining in view of inter-generation equity and environment degradation; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) and (b) : Mining of all major minerals is regulated through an approved mining plan which provides for scientific and systematic mining, including measures to mitigate impact of mining on environment. However, as a result of a recent Supreme Court order, annual production of iron ore is limited to 25 million tonnes for Bellary district and to 5 million tonnes for Chitradurg and Tumkur districts according mining activity is regulated to taking into consideration of environmental degradation and sustainable mining.